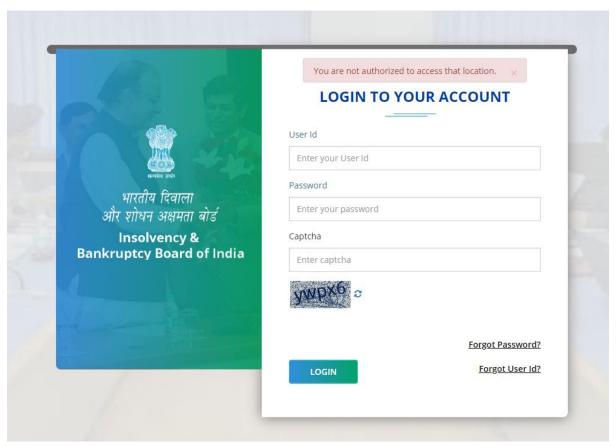
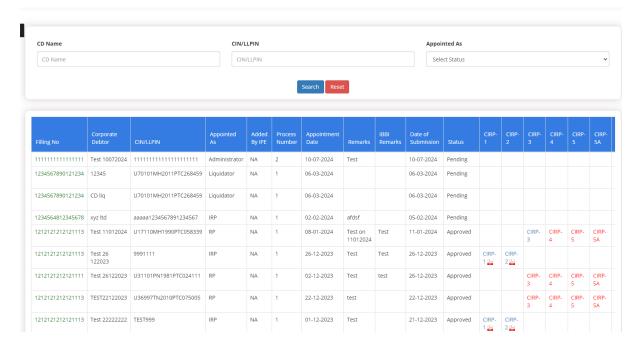
## Step by Step guide for listing assets

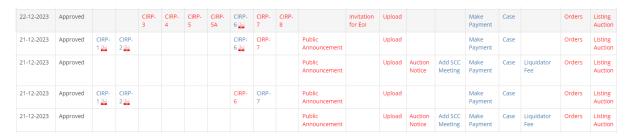
Step 1. Login using the IP Login



Step 2.Add liquidation assignment. Once the liquidation assignment is approved, you should see various forms against the assignment.



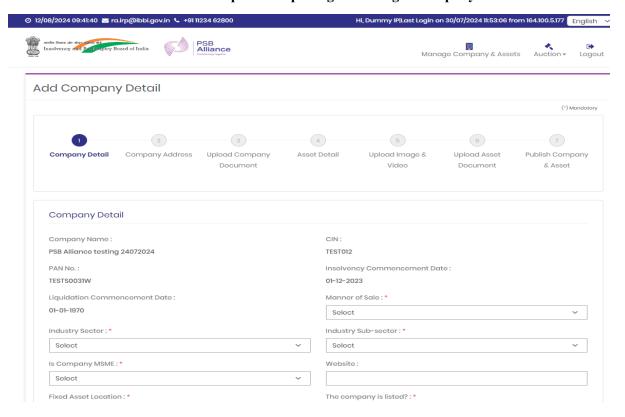
## Step 3. Look for 'Listing Auction' form at the extreme right of the assignment and click on it.



## Step 4. After clicking on 'Listing Auction', you will be redirected to eBKray platform.

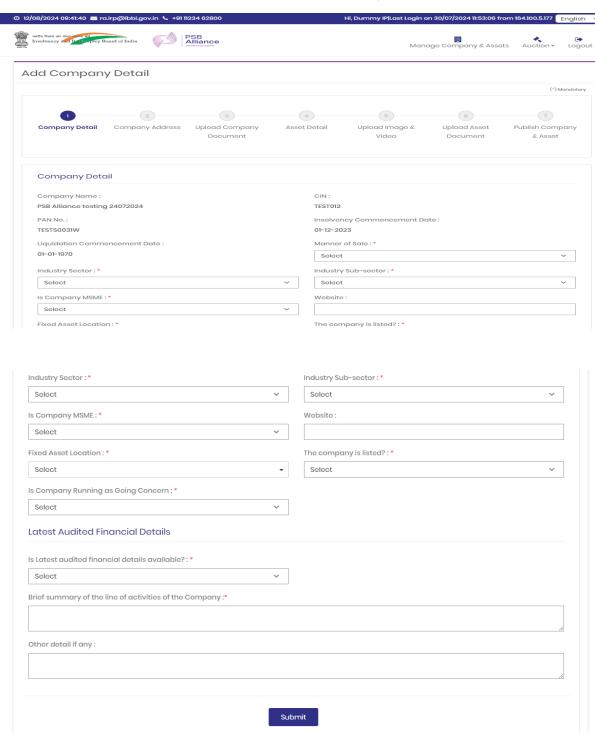


Step 5. If you are logging in for the first time for an assignment, you will see a 'Listing wizard'. There are seven step for completing the listing of company and the assets.



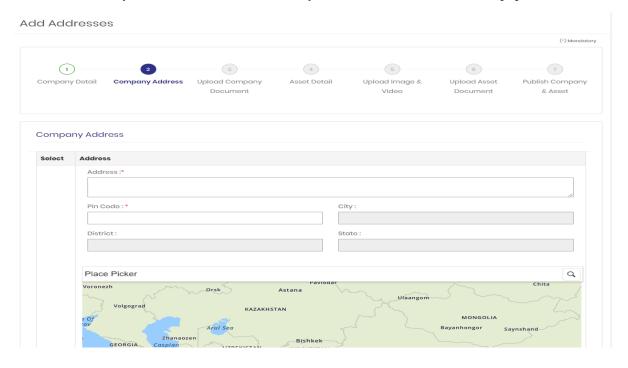
#### **Step 6.** Add Company Details

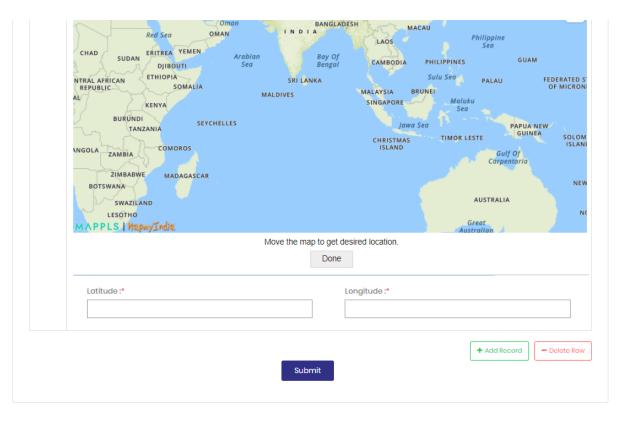
- a. Some 'details are auto-populated from the liquidation assignment.
- b. For 'Manner of Sale' select the tentative manner of selling the assets.
- c. For the Industry sector and sub-sector, select the industry of the corporate debtor (CD).
- d. If the operations of the CD are ongoing, select 'Yes' for 'Is Company Running as Going Concern'
- e. If the financial details of the CD is available, select 'Yes', for 'Is Latest audited financial details available?'. If financial details are not available, select 'No'.



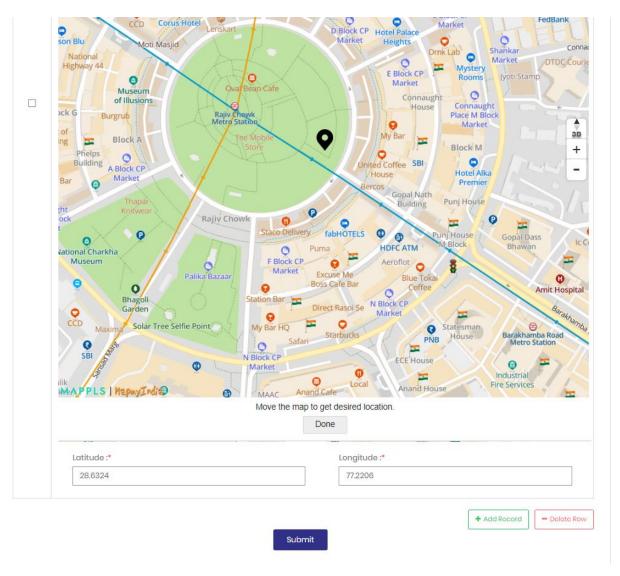
## **Step 7.** Add Company Address

- a. Add address of the locations where the assets of the CD are locate. If the assets are located at more than one location, you may add all such addresses.
- b. If you enter the PIN Code, the City, District and State will be auto populated.



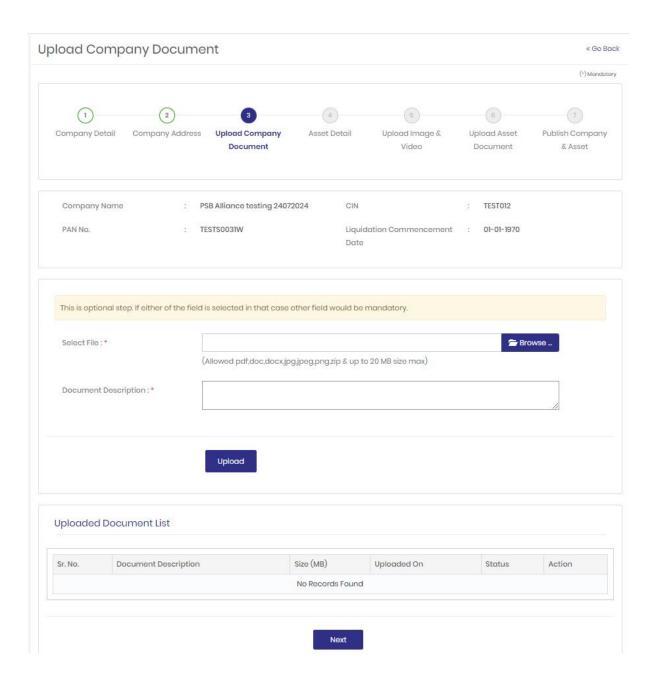


You can also search for location by typing the address in the 'Place Picker'. Clicking on 'Done" to get the coordinates of the location.



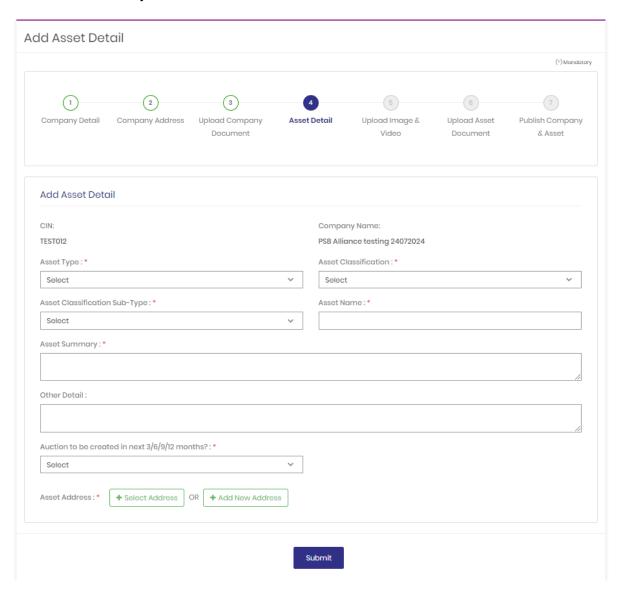
Click on 'Add Record' to add more addresses.

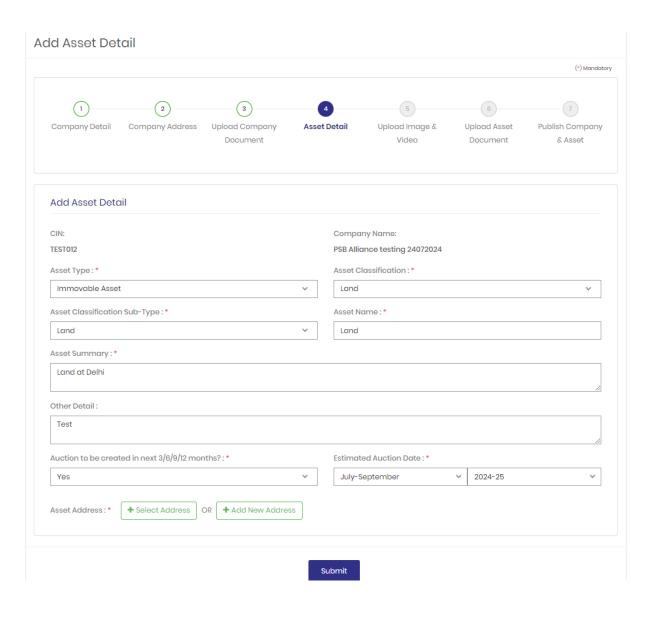
# Step 8. Upload Company Documents: Add relevant documents of the corporate debtor such as financial statements, annual reports, etc.

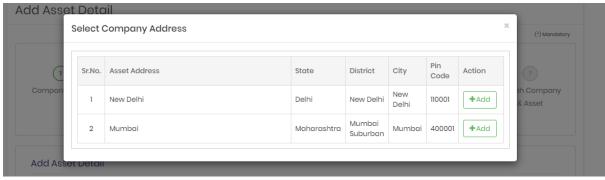


## Step 9. Add the details of the assets of the Corporate Debtor.

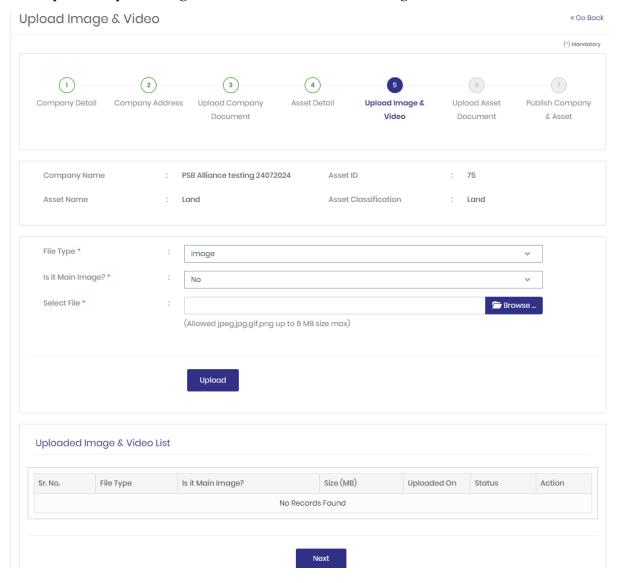
- a. Select the appropriate type and sub-type.
- b. In case it is anticipated that the auction for the assets can be scheduled in the coming '3/6/9/12 months?' select 'Yes' for 'Auction to be created in next 3/6/9/12 months?'
- c. If it is expected that the asset cannot be auctioned in the coming '3/6/9/12 months?' select 'No' and provide reasons for it.
- d. You type the address of the assets using 'Add New Address' or select the address already added.



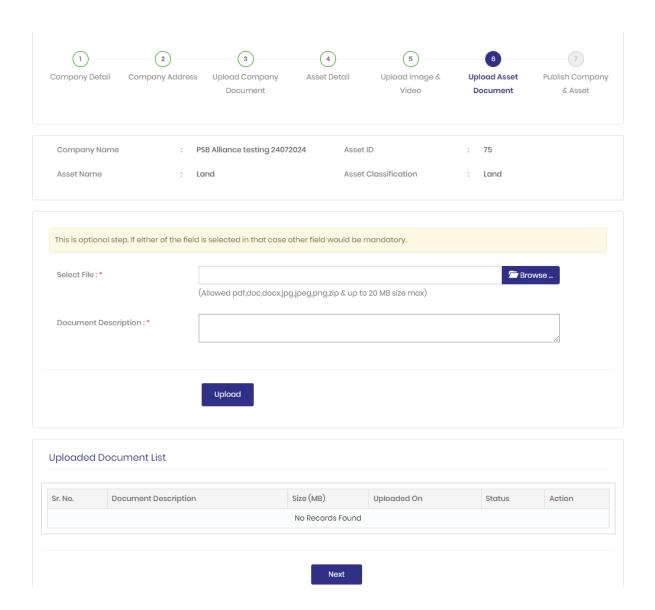




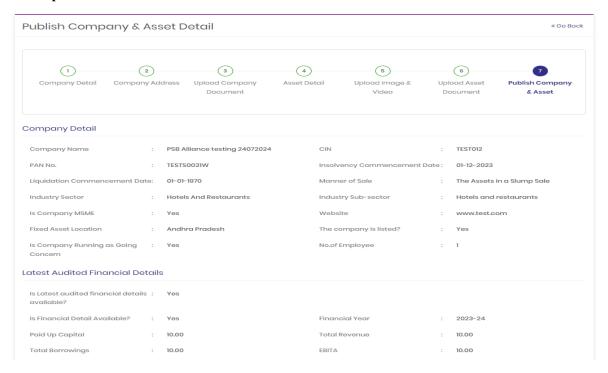
Step 10. Upload Image and Video: Add the relevant images or videos of the assets.

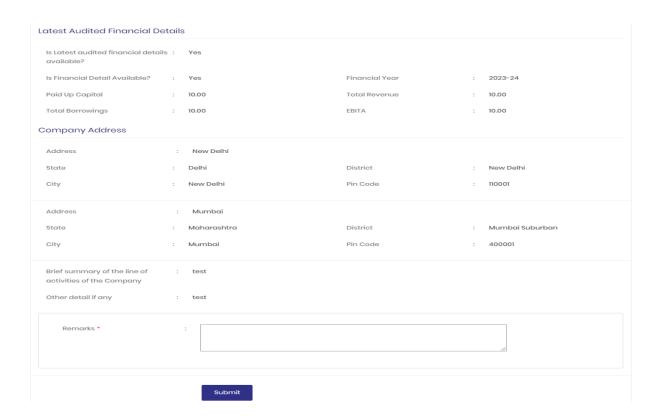


## Step 11. Upload Asset Document: Add a document regarding the asset

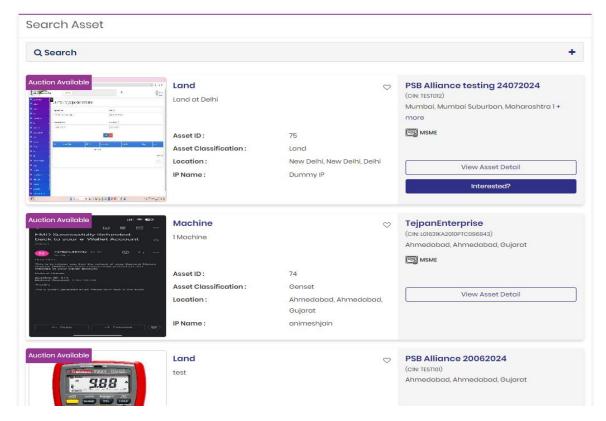


Step 12. Final Publish: Review the details added and click on submit.

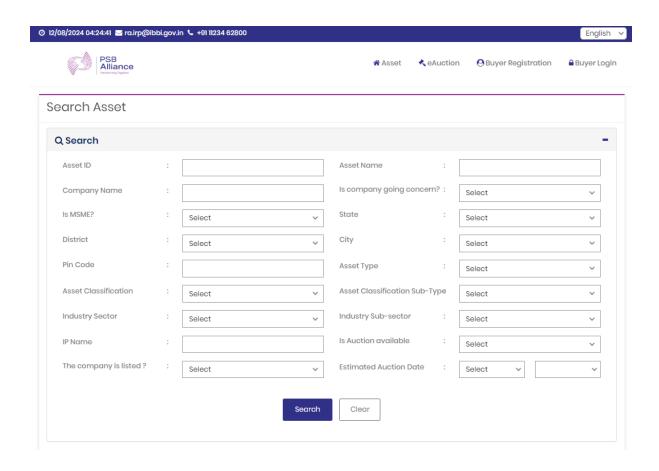




## Public View: Once submitted, the details of the asset should be visible to the public.

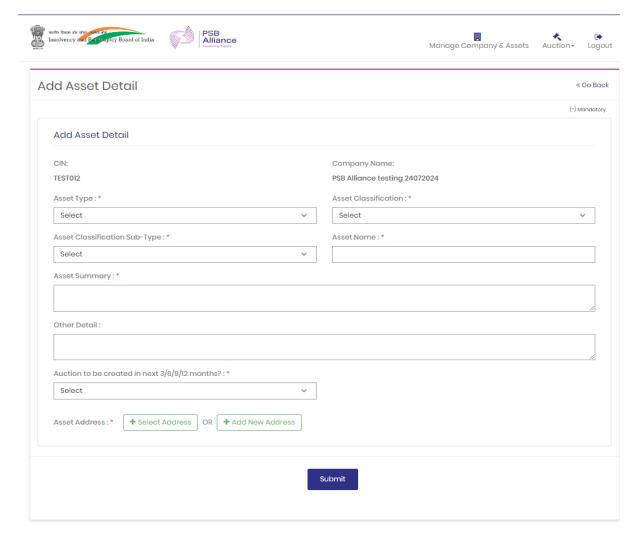


The asset can also be searched using various parameters.



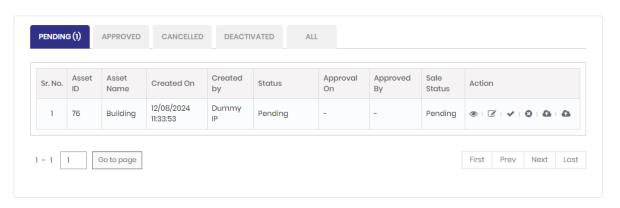
## **Adding More assets**

- Click on Manage Company & Assets
- Click on Assets
- Click on Add
- Add Asset Detail

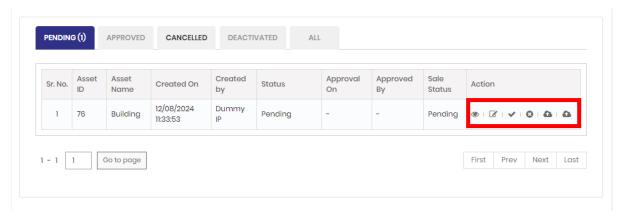


Once Assets details are added, Click on Manage Company & Assets , Click on Assets, Click on 'View Asset Detail'.

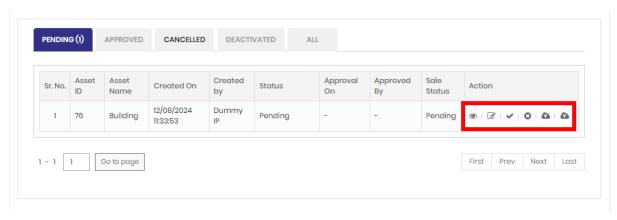
In the Pending tab, you should see, the recently added asset.



## Upload Image and Document by clicking on these tabs.



## After uploading images and documents, click on approve icon



## **Editing Company and Asset Details:**

- Click on Manage Company & Assets
- Click on Company Detail/Assets
- Click on Edit

